

HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH

ABSTRACT

PUBLIC SERVICES – A.P.J.M.S – Chief Administrative Officers of District Courts (Category – 1) – Transfers and Postings – Ordered.

ROC.No.2792/2016 - C.1

Dt.03-01-2017

NOTIFICATION No. 01/2017. C –1.

The High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh, in exercise of the powers conferred under Article 235 of the Constitution of India read with Rule 28(3) of the A.P. Judicial Ministerial Service Rules, 2003 and as per the G.O.Ms.No.100 Law (LA & J Home Courts. D) Department, dt.08-08-2013 and all other powers enabling thereto, is pleased to order the following **transfers and postings**: -

I

Sri K. Subba Rao, Paper Promotee from the Unit of the District Judge, Medak at Sangareddy, is transferred and posted as Chief Administrative Officer, **VIII Additional District & Sessions Court, Medak** (Post kept vacant).

Sri E. Narsimulu, Paper Promotee from the Unit of the District Judge, Medak at Sangareddy, is transferred and posted as Chief Administrative Officer, **Additional District & Sessions Court, Vikarabad, Ranga Reddy District** (Post kept vacant).

- i) S/Sri K. Subba Rao and E. Narsimulu shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders and take charge of their new posts.
- ii) The District Judge, Medak at Sangareddy, State of Telangana., is hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance

II

Dr. S. Nagaraju, Paper Promotee from the Unit of the District Judge, Krishna at Machilipatnam, is transferred and posted as Chief Administrative Officer, **XIII Additional District & Sessions Court, Narasaraopet, Guntur District** vice Sri Mohd. Abdullah Khan transferred.

Sri Mohd Abdullah Khan, Chief Administrative Officer, XIII Additional District & Sessions Court, Narasaraopet, Guntur District, is transferred and posted as Chief Administrative Officer, **Family Court-cum-XII Addl. District & Sessions Court, Guntur.** vice **Sri M. Renuka Prasad** transferred.

Sri M. Renuka Prasad, Chief Administrative Officer, Family Court-cum-XII Addl. District & Sessions Court, Guntur, is transferred and posted as Chief Administrative Officer, **II Addl. District & Sessions Court-cum-MSJ Court, Vijayawada, Krishna District** (Post kept vacant).

- i) S/Sri Dr. S. Nagaraju, Mohd Abdullah Khan and Sri M. Renuka Prasad shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders and take charge of their new posts.
- ii) The District Judges, Krishna at Machilipatnam and Guntur, State of A.P., are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.

The Unit Officers concerned are hereby directed not to entertain any application for leave from the individual concerned. The above individuals are also hereby informed that representation for retention in the present post or any change in the above postings will not be entertained.

The Unit Officers are further directed to send the joining reports of the individuals to this Registry.

Note: Sri Mohd Abdullah Khan and Sri M. Renuka Prasad, Chief Administrative Officers, are not entitled to draw T.A. and D.A. etc., since they are transferred at their request.

NRD 31/12
REGISTRAR (ADMN.).

To

1. The **Individuals (Through the concerned Unit Heads)**.
2. The District Judges, Krishna at Machilipatnam and Guntur (State of Andhra Pradesh).
3. The District Judges, Medak at Sangareddy and Ranga Reddy District (State of Telangana).
4. VIII Additional District & Sessions Judge, Medak.
5. Additional District & Sessions Judge, Vikarabad, Ranga Reddy District.
6. XIII Additional District & Sessions Judge, Narasaraopet, Guntur District.
7. The Judge, Family Court-cum- XII Additional Special Sessions Judge, Guntur.
8. II Additional District & Sessions Judge-cum-Metropolitan Sessions Judge, Vijayawada, Krishna District.
9. The Pay and Accounts Officer, Hyderabad, State of Telangana.
10. The District Treasury Officers, Krishna at Machilipatnam and Guntur.(State of Andhra Pradesh)
11. The Sub Treasury Officers, Vijayawada, Krishna District and Narasaraopet, Guntur District. (State of A.P.)
12. The District Treasury Officers, Medak at Sangareddy and Ranga Reddy District.
13. The Sub Treasury Officers, Vikarabad, Ranga Reddy District (State of Telangana).
14. The Registrar (IT)-cum-Central Project Coordinator, High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh, with a request to direct the concerned to upload the Notification in the High Court's Website.

Spare...1 Stock...1.
<http://hc.tap.nic.in>